

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **03.12.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10.30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Indevar Pandey, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 435/2024 For Stay IA No. 1187/2024 For Delay in refiling IA No. 1188/2024	Trammo DMCC Vs Nagarjuna Fertilizers and Chemicals Ltd.	Mr. R Bharadwaja Rama Subramaniam	
2.	Comp App (AT) (CH) (Ins) No. 436/2024 For Stay IA No. 1189/2024	S. Sathyanarayanan Vs IDBI Bank Ltd. & 2 Ors.	Ms. Jayanthi K Shah	
3.	Comp App (AT) (CH) (Ins) No. 431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd.	Mr. Arun C Mohan	Mr. Arjun K Perikal For Caveator

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	9805118/01386/2022	Hotel Milestonennez India Pvt Ltd Vs State Bank of Indis & Anr.		
5.	9805118/01453/2022	Shriram City Union Finance Ltd Vs Marg Ltd		
6.	9805117/01406/2022	P.X. Xavier Vs Excel Glasses Limited & Anr.		
7.	9805130/01400/2022	NBCC (India) Ltd.		
8.	9805118/01524/2022	Rajesh KS Vs State Bank of India		

9.	9805130/01176/2022	Leo Edibles And Fats Limited Vs Talwar Auto Garages Private Limited		
10.	9805118/00999/2022	D. Rajendran& Ors. Vs Mr. Ramakrishnan Sadasivan		
11.	9805118/01016/2022	G Yoganand Vs I Horse Technologies Pvt Ltd		
12.	9805129/01029/2022	Tulasi Seeds Private Limited Vs Kapa Srinivasa Rao		
13.	9805117/01749/2022	C K Sibi & Anr. Vs Vijaya Hospitality and Resorts Limited& Ors.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 314/2022	Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. H Karthik Seshadri	Mr. Arjun K Perikal

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	Comp. App (AT) (CH) (Ins) No.147/2022 For Exemption IA No.342/2022 For Stay IA No. 343/2022	Ferrous Metallic Enterprises Rep by Suresh Reddy & Anr. Vs Progressive Power Solution LLP & 9 Ors	Mr. VK Sajith	Mr.Y Suryanarayana-R2 Mr. R Sivaraman-R3, R4 Mr. Tepasvilal Deora, PCS- R8 Ms. N Madhusruthi-R10
16.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No.977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd. (In Liquidation) & Anr	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2

17.	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd	Mr. Thriyambak J Kannan	Mr. CP Prasanth Gopal
18.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr	Mr. VV Sivakumar	Mr. Pranava Charan- R1 Mr. Krishnamohan K- R2
19.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Mr. Kakanatil Abdul Rahiman Siraj Mather	Mr. VV Sivakumar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	TA (AT) No. 252/2021 (CA (AT) (Ins) No. 967/2020	Stressed Assets Stabilization Fund Vs Sethi Engineers and Foundry Ltd	Mr. Varun Srinivasan	Mr.Y Suryanarayana
21.	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
22.	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Rep by Asst. General Manager, Stressed Asset Management Branch, Chennai Vs Nathella Sampath Chetty & Co	Mr.Chandrasekaran	
23.	Comp App (AT) (CH) (Ins) No. 387/2022 For Stay IA No. 921/2022 To Vacate Stay IA No. 671/2024	VVV Satyanarayana Rao Vs India Infrastructure Finance Company Ltd.& 2 Ors.	Mr. Yogesh Jagia	Mr. Amir Bavani - R1 Khaitan Legal Associates-R2 & R3
24.	Comp App (AT) (CH) No. 32/2023 For Stay IA No. 268/2023	Unique Training Corporation India Pvt. Ltd. & Anr. Vs Lakshmi Satish Kumar	Mr. SK Srinivasan	Mr. Bandaru S Prasant

25.	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To Adv. Hg. IA No. 124/2024 Interim Injunction IA No.141/2024	Phoenix Arc Pvt. Ltd. Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
26.	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenasenan
27.	Comp App (AT) (CH) No. 111/2023 For Stay IA No.1373/2023 For Direction IA No.1374/2023	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors	Mr. Rajasekar Rao Salvaji	Mr. Dishit Bhattacharjee- R4
28.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Mr. Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
29.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	Mr. Saurabh Nikalje

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)